

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.335/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

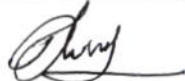
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017


NAME OF THE PARTIES: Pidilite Industries Ltd.

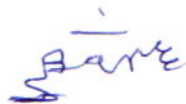
V/s.

Karpara Projects Engineering Pvt. Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Dhruv Arora	Adv. for Respo.	

13 Kalpesh Joshi Adv.  
Nisha Shah Adv. for Petitioners 

Mr. Satish Bawe, Representative  
Of Petitioners 

**ORDER**

TCP No.335/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 29.11.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)